

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO.2690
TO BE ANSWERED ON 06.03.2020

SEXUAL EXPLOITATION OF CHILDREN

2690. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the incidents of sexual misconduct/exploitation/violence against the children across the country has been increasing over the years despite having stringent laws and provisions;
- (b) if so, the details thereof and the reasons therefor along with the number of such incidents reported during each of the last three years, year-wise, State/UT-wise;
- (c) whether the Government has proposed to initiate any national drive to raise public awareness against such incidents across the country;
- (d) if so, the details thereof; and
- (e) the other steps taken/being taken by the Government to protect children from sexual misconduct/exploitation?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) The details of the number of such incidents reported during 2016-2018, as provided by National Crime Records Bureau, State/UT-wise is at **Annexure-I**.

(c) to (e) Section 43 of the Protection of Children from Sexual Offences (POCSO) Act, 2012 provides that the Central Government and every State Government shall take all measures to give wide publicity to the provisions of the Act. In accordance with this, the Government has taken various steps from time to time to create awareness of the provisions of the POCSO Act through electronic and print media, consultations, workshops and training programmes with stakeholders concerned. In order to generate awareness about the POCSO Act, a short clip (duration 45 seconds) on POCSO Act was disseminated in Cinema Halls and Doordarshan across the nation from 02.10.2019 to 08.10.2019.

Further, letters have been written by Secretary, WCD to all the States/UTs for taking necessary action for awareness and sensitization in schools on issue of child safety and prevention of child sexual abuse.

Under Samagra Shiksha, school safety pledge has been initiated. The Government has also directed all Kendriya Vidyalaya Sangathan across the country to display awareness content on POCSO on their notice boards or any other prominent place in the schools. School Safety Pledges are also being taken in schools with appropriate messages on Child Safety and Prevention of Child Sexual Abuse.

Minister, Women and Child Development (WCD) has written to all the Chief Ministers, Members of Parliament, and Heads of local Bodies/Panchayati Raj Institutions to take all necessary measures for effective implementation of the POCSO Act, 2012 as amended in 2019. Secretary, WCD has also written a letter to this effect to all the Secretaries of line Ministries and Chief Secretaries of all States/UTs.

Further, National Commission for Protection of Child Rights (NCPCR) and State Commission for Protection of Child Rights (SCPCR) are also mandated to monitor the implementation of the POCSO Act, 2012.

ANNEXURE-I

Statement Referred To In Part (a) of Reply To Lok Sabha Un-Starred Question No.2690 For Answer On 06.03.2020 raised by SHRI KAPIL MORESHWAR PATIL on “SEXUAL EXPLOITATION OF CHILDREN” indicating State/UT-wise Cases Reported (CR) under Crime against Children during 2016-2018

S. No.	State/UT	2016	2017	2018
		CR	CR	CR
1	Andhra Pradesh	1847	2397	2672
2	Arunachal Pradesh	133	138	166
3	Assam	3964	4951	5447
4	Bihar	3932	5386	7340
5	Chhattisgarh	4746	6518	6924
6	Goa	230	196	182
7	Gujarat	3637	3955	4929
8	Haryana	3099	4169	4869
9	Himachal Pradesh	467	528	772
10	Jammu & Kashmir	222	359	473
11	Jharkhand	717	1247	1479
12	Karnataka	4455	5890	6131
13	Kerala	2879	3562	4253
14	Madhya Pradesh	13746	19038	18992
15	Maharashtra	14559	16918	18892
16	Manipur	134	109	128
17	Meghalaya	240	379	385
18	Mizoram	188	220	198
19	Nagaland	78	93	70
20	Odisha	3286	3185	5217
21	Punjab	1843	2133	2308
22	Rajasthan	4034	5180	5150
23	Sikkim	110	190	221
24	Tamil Nadu	2856	3529	4155
25	Telangana	2909	3580	3747
26	Tripura	274	276	271
27	Uttar Pradesh	16079	19145	19936
28	Uttarakhand	676	829	1306
29	West Bengal	7004	6551	6286
	TOTAL STATE(S)	98344	120651	132899
30	A&N Islands	86	119	162
31	Chandigarh	222	275	288
32	D&N Haveli	21	31	38
33	Daman & Diu	31	24	34
34	Delhi	8178	7852	8246
35	Lakshadweep	5	4	8
36	Puducherry	71	76	89
	TOTAL UT(S)	8614	8381	8865
	TOTAL (ALL INDIA)	106958	129032	141764

Source: Crime in India